

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.(IB)-47(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY: Ingram Micro India Pvt. Ltd.
Vs
Noida Software Technology Park Ltd.

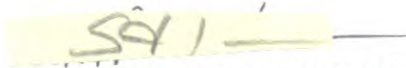
SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency And Bankruptcy Code 2016


| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|---------------------------|-------------|----------------|--------------|
| 1. | MR. KRISHNENDU DATTA, Adv | | Respondent | Prachi Johri |
| 2. | Ms. PRACHI JOHRI, Adv | | | |

ORDER

Objections to the petition have been filed in the Court today (24.4.2017)
and a copy thereof has been furnished to the Ld. Counsel for the petitioner.

List on 25.04.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

24.4.2017
Vineet